

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.01.2019

ORDER NO. 24 of 2019

Hon'ble President is pleased to modify the roster order no. 91 of 2018 and 18 of 2019 for the week **04/02/2019 to 08/02/2019 for CESTAT, Allahabad** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Sh. Dilip Gupta, President and Hon'ble Sh. Anil G. Shakkarwar, Member (Technical)	On 06/02/2019	Custom, Excise and Service Tax Division Bench matters as notified.
Hon'ble Justice Sh. Dilip Gupta, President, Hon'ble Sh. V. Padmanabhan, Member (Technical) and Hon'ble Sh. Ajay Sharma, Member (J)	From 07/02/2019 to 08/02/2019	Larger Bench matters.
Hon'ble Sh. Anil G. Shakkarwar, Member (Technical)	From 04/02/2019 to 05/02/2019	Single Member Bench Matters.
	From 07/02/2019 to 08/02/2019	Single Member Bench Matters.

Note: As soon as the Larger Bench is over, Hon'ble Anil G. Shakkarwar, Member (Technical) will sit in the DB with Hon'ble Ajay Sharma, Member (J).

By order,

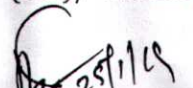


(Bineesh Kumar K. S.)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.


25/1/19
Dy. Registrar